

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1296
(TO BE ANSWERED ON THE 14th March 2017)

INTERNATIONAL FLIGHTS FROM MADHYA PRADESH

1296. SHRI DIGVIJAYA SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the total number of Airports under Airports Authority of India in Madhya Pradesh;
- (b) the number of airports out of the above that are proposed to be developed to International standard and the action taken in this regard, the names of the airports that have been expanded and converted into international standard airports; and
- (c) by when the international flights would begin operation from the State after expansion of the airports?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a): AAI owns & maintains 8 airports in Madhya Pradesh including a Civil Enclave at Gwalior.

(b): Development of airports to international standards is a continuous process and is undertaken by Airports Authority of India (AAI) from time to time depending upon commercial viability, traffic demand, availability of land, demand from airlines, etc. Bhopal, Indore and Khajuraho Airports in Madhya Pradesh have already been upgraded to international standards with new Integrated terminal buildings and other requisite facilities for international operations.

(c): Indian carriers are free to mount services from any point in India to foreign destinations as per the respective bilateral air service agreements. However, actual operations are always guided by traffic demands and commercial judgement of airlines.
